

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) NO(S)...../2018

DIARY NO(S). 8753/2018

(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 12-10-2017
IN CRLA NO. 293/2014 AND CRLA NO. 294/2014 PASSED BY THE HIGH COURT
OF JUDICATURE AT ALLAHABAD)

CENTRAL BUREAU OF INVESTIGATION

PETITIONER(S)

VERSUS

DR.(SMT) NUPUR TALWAR & ANR. ETC.

RESPONDENT(S)

(FOR ADMISSION AND I.R. AND IA NO.74356/2018-CONDONATION OF DELAY
IN FILING AND IA NO.74518/2018-EXEMPTION FROM FILING O.T. AND IA
NO.74358/2018-CONDONATION OF DELAY IN REFILING AND IA
NO.74359/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 10-08-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE NAVIN SINHA

HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s)

Mr. Maninder Singh, ASG

Mr. Sachin Sharma, Adv.

Mr. Prabhas Bajaj, Adv.

Ms. Kanika Saran, Adv.

Mr. S.S. Shamschery, Adv.

Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned counsel for the petitioner and
perused the relevant material.

Delay condoned.

Exemption from filing O.T. is granted.

Permission to file lengthy list of dates is granted.

Leave granted.

Tag with Criminal Appeal Nos. 417-418 of 2018.

[VINOD LAKHINA]

AR-cum-PS

[ASHA SONI]

BRANCH OFFICER

